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Central Administrative Tribunal
Lucknow Bench, Lucknow.

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ORDER SHEET

O.A./T.A. No. 477/91(L)

Date / Office Report /

Order

Dated: 12.10.92

Hon'ble Mr. S.N. Prasad, J.M.

Shri R. Lal brief holder of learned counsel for the respondents Shri A.K. Chaturvedi is present. C.A. has been filed but R.A. has not been filed. None responds on behalf of the applicant. R.A. if any may be filed within 2 weeks hereof. List this case for hearing on admission on 5.11.1992.

Dated: 5.11.92

J.M.

Hon'ble Mr. S.N. Prasad, J.M.

Case called out several times at interval. Sri A.K. Chaturvedi learned counsel for the respondents is present. None responds on behalf of the applicant. This is noteworthy that ^{on} ~~since~~ last two dates i.e. 12.10.92 and 6.8.92 also there was none responds on behalf of the applicant. ~~Accordingly~~, the application of the applicant is dismissed for default of the application ^{and} for non-prosecution.

J.M.

(rka)

5.11.92

MANISH/-